

ITEM NO.5

COURT NO.15

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 15/2022

INDIAN PROFESSIONAL NURSES ASSOCIATION (REGD.) Petitioner(s)

VERSUS

QUALITY COUNCIL OF INDIA (QCI) & ORS. Respondent(s)

(FOR ADMISSION)

Date : 26-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Robin Raju, Adv.
Mr. Dhiraj Abraham Philip, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the respondents.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR